

A


**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.08.2018 AT 10.30  
AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA NO. 280/2018 in CP(IB) No. 116/9/HDB/2018
NAME OF THE COMPANY	Trident Chemphar Ltd
NAME OF THE PETITIONER(S)	Aero Chem Impex Pvt Ltd
NAME OF THE RESPONDENT(S)	Trident Chemphar Ltd
UNDER SECTION	9 OF IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. Bhupesh	Advocate	99666 22805	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Nitish Bandary / P VIKRAM	Adv		

**ORDER**

Learned counsel Mr.G.Bhupesh present for Petitioner.  
Learned counsel Mr.Nitish Bandary present on behalf of  
Mr.P.Vikram for Respondent.

Respondent requested time to file counter in IA 280/2018.

List the matter on 05.09.2018.

  
MEMBER JUDICIAL